

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-1871 (ND)/2019

IN THE MATTER OF

M/s. Genesha Ecosphere Ltd.

VS.

M/s. Innovative Textiles Ltd.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

Under Section 9 IBC code 2016

Order delivered on 12.12.2019

Coram:

Ch. Mohd. Sharief Tariq

Hon'ble Member (Judicial)

Shri K.K. Vohra

Hon'ble Member (Technical)

For the Petitioner/FC : Mr. Divyanshu Rai Advocate

For the Corporate Debtor :

For the IRP :

ORDER

Matter is listed for tomorrow i.e. 13.12.2019.

-s=d-

(K. K. VOHRA)
MEMBER (TECHNICAL)

-s=d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)